

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 18.2.93

CP 33/96 (OA 535/93)

Ram Prasad, Carpenter under FWI, KCP, Western Railway.

... Petitioner

Versus

1. M.Sarajuddin, Divisional Railway Manager, Western Railway, Kota Division.
2. Shri K.B.Modi, Executive Engineer (C), KCP, Kota Division, Western Railway.

... Respondents

CORAM:

HON'BLE MR.GOFAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.O.P.SHARMA, ADMINISTRATIVE MEMBER

For the Petitioner

... Miss Ashish Joshi, brief holder for
Mr. Shiv Kumar

For the Respondents

... Mr. Anupam Agarwal, brief holder for
Mr. Manish Bhandari

O-R-D-E-R

PER - HON'BLE - MR. GOPAL - KRISHNA, - VICE - CHAIRMAN

Petitioner, Ram Prasad, has filed this Contempt Petition under Section 17 of the Administrative Tribunals Act, 1995, stating therein that the respondents, by not complying with the directions of the Tribunal issued in OA 535/93, decided on 18.10.95, have committed contempt of court.

2. The respondents have stated in their reply that the petitioner's seniority for taking his screening test has already been fixed. It has also been stated that the petitioner has been screened and his services have also been regularised on a Group-D post. The Contempt petition is not pressed on merits. It is, therefore, dismissed. Notices issued are discharged.

(O.P.SHARMA)

ADM. MEMBER

VK

Gopalkrishna
(GOPAL KRISHNA)
VICE CHAIRMAN